

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI**

**C I R C U L A R**

**Subject:- Intimation reg. demise of Sh. S.S. Iyer revered father of Hon'ble Mr. Justice Subramonium Prasad, Judge, High Court of Delhi, New Delhi.**

With profound sorrow and grief this is to inform that Sh. S.S. Iyer revered father of Hon'ble Mr. Justice Subramonium Prasad, Judge, High Court of Delhi, New Delhi, has left for his heavenly abode today i.e. on 03.10.2020.

The Cremation of the departed soul shall take place on 04.10.2020 (Sunday) at 08:00 A.M. at Lodhi Road Cremation Ground, Delhi.

-Sd/-

**(SHEFALI BARNALA TANDON)  
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)  
DELHI**

No...../ACJ(Central)/2020

Dated, Delhi the 03.10.2020

Copy forwarded for necessary information and necessary action to :-

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judges, all Court Complexes, Delhi/New Delhi with the request to circulate the same amongst all the Officers of DHJS/DJS of their respective districts.
3. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi with request to circulate this circular amongst all the Judges, Family Courts in their respective districts.
4. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi Sachivalya, New Delhi
5. The Ld. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi
6. All the Judicial Officer, Central District, Tis Hazari Courts, Delhi.
7. The Ld. Officer Incharges, Pool Car at Central District, Tis Hazari Courts, Delhi.
8. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
9. The PS to Ld. District & Sessions Judge (HQs.), Delhi
10. Notice Boards/ all the Bar Associations at Tis Hazari/ Patiala House/ Dwarka / Rohini /Saket/ KKD Courts, Delhi/New Delhi.
11. R & I Branch forr uploading on LAYERS/on Centralized website also.

-Sd/-

**ADMINISTRATIVE CIVIL JUDGE (CENTRAL)  
DELHI**